of Assam, West Bengal, Bihar, Uttar Pradesh, Madras, Andhra Pradesh, Orissa, Kerala, Punjab and Madhya Pradesh on the recommendations of the Gokhale Committee have been received. They will be placed before the Road and Inland Water Transport Advisory Committee at its next meeting. Final decision on the recommendations will be taken thereafter.

## Model Town Planning Legislation 29:1. Shri Ram Krishan Gupta: Shri Pangarkar:

Will the Minister of **Health be** pleased to refer to the reply given to Unstarred Question No. 101 on the 15th November 1960 and state the further progress made in the finalisation of Model Town Planning Legislation?

The Minister of Health (Shri Karmarkar): The Model Town and Country Planning Act is being studied by the members of the Committee of Ministers set up by the Conference of State Ministers for Town and Country Planning held in Bangalore in November, 1960, and this Committee is expected to meet in the end of April, 1961 to finalise their recommendations.

#### **Committee on Waste Land**

Shri Ram Krishan Gupta: Shri Pahadia: Shri Bhakt Darshan: Shri Pangarkar:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No. 99 on the 15th November, 1960 and state the further progress made so far by the Expert Committee appointed in connection with cultivable waste land in the country?

The Minister of Agriculture (Dr. P. S. Destimath): The Committee has since submitted reports in respect of Bihar, Andhra Pradesh, Kerala, Madhya Pradesh and Mysore in addition to the reports on Punjab and West Bengal. The reports for Madras and Jammu & Kashmir have been drafted and will be finalised shortly after further discussions with the State Governments concerned. The Committee has also visited Uttar Pradesh, Maharashtra and Gujarat and the draft reports will be prepared shortly. The reports in respect of the remaining States, viz., Rajasthan, Assam and Orissa will be prepared after the State Governments have furnished the required data.

#### **Paradip** Port

Shri Ram Krishan Gupta: Shri R. C. Majhi: 2943. Shrj Subodh Hansda: Dr. Samantsinhar: Shri Pangarkar: Shri D. C. Sharma:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 91 on the 15th November, 1960 and state the up-to-date progress made regarding the development of port facilities as Paradip in Orissa?

The Minister of State in the Ministry of Transport and Communications (Shri Baj Bahadur): An expenditure of Rs. 28,73,483 was expected to be incurred upto 31st March, 1961.

Experiments for evolving a suitable lay out for a coastal harbour in Atharbanki creek are in progress at Central Water and Power Research Station, Poona.

Hydrographic and check survey of the bar at the Mahanadi are being carried out regularly.

Existing port facilities at Paradip are:---

(i) Shore facilities.

(a) three temporary wooden jettles.

(b) four stacking yards.

(c) one inspection bungalow (nearing completion).

(d) one six roomed storage godown-cum-tide watchers shed. 9909 Written Answers

- (e) one temporary workshop.
- (f) one temporary dry dock.
- (ii) Harbour Crafts:
  - (a) one tug.
  - (b) one pilot vessel.
  - (c) three survey launch.
  - (d) one sailing craft.
  - (e) two L.C.T.
  - (f) one Dumb-barge.

## हिमाचल प्रदेश का बन विभाग

२६४४. श्री पर्द्म देवः क्या खाद्य तथा इतिवि मंत्री यह बताने की कृपा करेंगे किः

(क) हिमाचल प्रदेश के वन विभाग ने द्वितीय पंचवर्षीय योजनाकाल में कितने वनों का सर्वेक्षण किया श्रौर सर्वेक्षण किन क्षेत्रों में किया गया था ; श्रौर

(ख) क्या सर्वेक्षण-कार्य योजना के मनुसार पूरा हो गया है ग्रीर यदि नहीं, तो इसके क्या कारण हैं ?

कृषि मंत्री (डा० पं० झा० देझमुख): (क) सुकेत, चम्बा, जुब्बल ग्रौर राजगढ़ वन प्रभागों में ६७४ वनों का सर्वेक्षण किया गया है ।

(ख) जी हां।

# हिमाचल प्रदेश में छोटे चिड़िया-घर

२९४४ स्थित को पद्य देवः क्या साख सवा इतवि मंत्री यह बताने की कृपा वरेंगे किः

(क) क्या हिमाचल प्रदेश के वन विभाग ने छोटे चिड़िया-घर 'बेबी जू' की कोई योजना सागू की है ;

(स) यदि हां, तो इस दिशा में क्या काम किया गया है ; भौर

(ग) यदि उपरोक्त भाग (क) का उत्तर नकारात्मक हो, तो यह योजना कब से मारम्भ की जायेगी ? ष मंत्री (डा०पं० ज्ञा० दे ज्ञमुख)ः (क) से (ग) ग्रावश्यक जानकारी इक्ठी की जा रही हैं ि समा की टेबल पर रख दी जायेगी ।

## Certificate of Competency for Masters

2946. Shri Raghunath Singh: Will the Minister of Transport and Communications be pleased to state how many persons got the certificate of competency of Masters for foreign going ships through examinations conducted by the Ministry of Transport and Communications during 1960?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): During the year 1960, 52 candidates were declared successful in the Master (Foreign going) Examination conducted by the Ministry of Transport in India.

#### Leprosy in West Bengal

2947. Shri S. M. Banerjee: Will the Minister of Health be pleased to state:

(a) whether cases of leprosy are on the increase in West Bengal;

(b) whether at present there are 15 lakh cases of lepers in Calcutta and  $it_s$  contiguous areas; and

(c) if so, the steps taken by Government to check this growing menace?

The Minister of Health (Shri Karmarkar): (a) In the absence of thorough surveys at an interval of 5 years, it cannot be stated whether the incidence of leprosy in West Bengal is on the increase or not.

(b) It is estimated that there are about twenty thousand leprosy patients in Calcutta and about three and a half lakh cases in the whole of West Bengal.

(c) There are 2397 beds for isolation and indoor treatment of leprosy